

[22 August, 2001]

RAJYA SABHA

12.00 Noon

**PAPERS LAID ON THE TABLE**

**Notifications of the Ministry of Home Affairs**

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) :  
Sir, I lay on the Table:-

I. A copy (in English and Hindi) of the Ministry of Home Affairs

. Notification G.S.R. No. 526(E) dated 12th July, 2001 publishing the Indo-Tibetan Border Police Force, General Duty Cadre, Group 'A' Posts Recruitment (Amendment) Rules, 2001, under sub-section (2) of section 156 of the Indo-Tibetan Border Police Force Act, 1992. [Placed in Library. *See* No. LT.3953/01]

II. A copy each (in English and Hindi) of the following  
Notifications of the Ministry of Home Affairs, under sub-section (3) of section 141 of the Border Security Force Act, 1968:-

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- (1) G.S.R. No. 351(E) dated 30th June, 2001 publishing the Border Security Force (General Duty Officers) Recruitment Rules, 2001.
  - (2) G.S.R. No. 363(E) dated 14<sup>th</sup> July, 2001 publishing the Ministry of Home Affairs, the Border Security Force, Medical Cadre, Group 'D' Posts (Combatised) Recruitment Rules, 2001. [Placed in Library. *See* No. L.T.3954/01]

- I. **Report and Accounts (1999-2000) of the Allahabad Museum, Allahabad and related papers.**
- II. **Report and Accounts (1999-2000) of the Delhi Public Library and related papers.**
- III. **Report and Accounts (1999-2000) of the Indian Museum, Kolkata and related papers.**
- IV. **Report and Accounts (1999-2000) of the Nehru Memorial Museum Library, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL) : Sir, on behalf of Shri Ananta Kumar, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (a) 1 Annual Report and Accounts of the Allahabad Museum, Allahabad, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Museum.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 3979/01]
  
- (a) 2 Annual Report and Accounts of the Delhi Public Library, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Review, by Government on the working of the above Library.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 3978/01]
  
- (a) 3 Annual Report and Accounts of the Indian Museum, Kolkata, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Museum.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 3980/01]
  
- (a) 4 Thirty-fourth Annual Report and Accounts of the Nehru Memorial Museum and Library, New Delhi for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Museum.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 4025/01]

- I. **Notification of the Ministry of Coal.**
- II. **MoU (2001-02) between Government of India (Ministry of Coal) and Coal India Limited (CIL).**

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SYED SHAHNAWAZ HUSSAIN) : Sir, I lay on the Table following papers:-

I. A copy (in English and Hindi) of the Ministry of Coal Notification G.S.R. No. 248(E) dated 9th April, 2001 publishing the corrigendum to Notification No. G.S.R. No. 689(E) dated 29th August, 2001. [Placed in Library. *See* No. LT. 3894/01]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Coal) and the Coal India Limited (CIL) for the year 2001-2002. [Placed in Library. *See* No. LT. 3967/01]

**Memorandum of Understanding (2001-2002) between Government of India and Mineral Exploration Corporation Ltd.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAY SINGH RAO GAIKWAD PATIL) : Sir, I lay on the Table a copy each (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Mines) and Mineral Exploration Corporation Limited for the year 2001-2002. [Placed in Library. *See* No. L.T. 4007/01]

- I. **Notifications of the Ministry of Textiles.**
- II. **Report and Accounts (1999-2000) of the National Institute of Fashion Technology (NIFT) and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI V. DHANANJAY KUMAR) : Sir, I lay on the Table:

I. A copy each (in English and Hindi) of the following  
Notifications of the Ministry of Textiles (Jute Section), under sub-section (2) of section 3 of the Jute Packaging Material (Compulsory use in Packing Commodities) Act, 1987:-

- (1) S.O. 729 (E) dated 31" July, 2001 extending the validity of order S.O.622(E) dated 30th June, 2001 specifying mandatory packaging of certain commodities in jute packaging materials for a period upto 6.8.2001.